

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...

O.A. No.1156 of 1991

Dated at New Delhi, this 19th day of January, 1996.

Hon'ble Mr Justice A.K. Chatterjee, Vice Chairman(J)  
Hon'ble Mr K. Muthukumar, Member(A)

K. N. Sarkar  
S/o Shri K. N. Sarkar  
Passenger Train Driver under  
Locoforeman, Northern Railway  
TUNDLA.

... Applicant

By Advocate: None Present

versus

Union of India through

1. The General Manager  
Northern Railway  
Baroda House  
NEW DELHI.
2. The Divisional Railway Manager  
Northern Railway  
ALLAHABAD.

3. The Locoforeman  
Northern Railway  
TUNDLA. ... Respondents

By Advocate: Shri H. K. Gangwani

O R D E R (Oral)  
Shri K. Muthukumar, M(A)

This case was listed in its turn. On 3.7.95, at the request of the learned counsel for the applicant, the case was allowed to remain on board.

Subsequently, on 26.9.95, none appeared for the applicant and, on 27.9.95 and 19.10.95, the counsel for the applicant was represented by proxy counsel who sought time on the ground that the counsel for the applicant was engaged in some other case.

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Again on the last date i.e., 20.10.95, the counsel for the applicant again sought time and the case was fixed on 1.11.95. However, the case did not come up due to absence of the Bench on that date and again the case was listed in warning list published on 17.1.96 informing that this case is being listed for today for regular hearing. Despite this, none appears on behalf of the applicant today even on the second call. In view of this, it seems that the applicant is not interested in pursuing this matter further. Accordingly, this application is dismissed in default of prosecution.

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(K. Muthukumar)  
Member(A)

*A. Chatterjee*  
(A. K. Chatterjee)  
Vice Chairman(J)

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